New Delhi, this the 14th day of February, 2019

Hon'ble Sh. Justice L. Narasimha Reddy, Chairman
Hon'ble Sh. Mohd. Jamshed, Member (A)

Dr. Onkari Prasad
(Director) Retired
Aged 68 years,
S/o (Late) Shri S.R. Lal,
R/o 43, Ritu Apartments,
Pocket A-4, Paschim Vihar,
New Delhi-110 063.

                                                    ...Applicant

(By Advocate : Shri M.K. Bhardwaj)

Versus

Union of India, through

1. The Secretary,
   Ministry of Earth Sciences,
   Prithvi Bhawan,
   Mausam Bhawan Complex,
   Lodi Road,
   New Delhi-110 003.

2. The Director General of Meteorology,
   India Meteorological Department
   Mausam Bhawan,
   Lodhi Road, New Delhi-110 003.

                                                    ...Respondents

(By Advocate : Ms. Sumedha Sharma)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

The applicant is an employee of the Indian Meteorological Department (for short, IMD), the 2nd respondent herein. This OA is filed with a prayer to direct the respondents to prepone the date of the promotion of the applicant as Meteorologist Grade-I from 24.03.1989 to 01.01.1984 and to modify the date of subsequent *in situ* promotion with reference to the date on which he completed his minimum residency period. Reliance is placed on the orders passed by the Hon'ble Supreme Court in SLP (Civil) No.6864/2011 *Union of India Vs. S.K. Murti* dated 02.05.2011 . Other ancillary reliefs are also claimed.

2.   Respondents filed counter affidavit opposing the OA. It is stated that the applicant is not entitled to the benefits, he has claimed in the OA.

3.   We heard Shri M.K. Bhardwaj, learned counsel for applicant and Ms. Sumedha Sharma, learned counsel for respondents.

4.   Similar issue arose for consideration before this Tribunal in OA No.1229/2016. After considering the relevant rules and the precedents on the subject, the OA was dismissed through order dated 30.11.2018. Following the same, we dismiss this OA also.

There shall be no order as to costs.

(Mohd. Jamshed)   **(Justice L. Narasimha Reddy)**
   Member(A)   **Chairman**

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